

Television Station unless the Central Government cleared up all the arrears of municipal taxes.

**SHRIMATI NANDINI SATPATHY :** Actually when this question came up, this point about tax-arrears and all that did not come up at that time. Now this site was selected and this was decided by the Corporation itself. They have passed a Resolution on 18th of last month, June, and they have decided to give over this land to the Television Centre.

**DR RANEN SEN :** Is it a fact that when this land was acquired, or proposal was considered to acquire the land, the Corporation was never consulted beforehand and that it was informed only after making all the arrangement in this regard? If so, what is the reason for not informing the Corporation and consulting the Corporation before this site was selected?

**SHRIMATI NANDINI SATPATHY :** No, Sir. It is not like that. When it was decided to have Television centre, and we were in search of the site, to decide which site would be most suitable, naturally we consulted the corporation immediately and asked them whether it will be possible to get the site and all that. It is not that they were not consulted or not taken into confidence.

**SHRI INDRAJIT GUPTA :** I hope you will not default on payment of municipal taxes.

*Agreements with Britain and Brazil  
in Nuclear Field*

\*1125. **SHRI MUHAMMED SHERIFF :** Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether any nuclear co-operation agreements with Britain and Brazil have been signed; and

(b) if so, the main features thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT.) :** (a) and (b). Currently, we do not have any formal Co-operation Agreement with Britain, but close

informal contacts have been maintained between the Indian Atomic Energy Commission and the United Kingdom Atomic Energy Authority. We have a Nuclear Co-operation Agreement with Brazil which was signed in December, 1968, the main features of which are given in the attached statement.

*Statement*

The salient features of the agreement for co-operation in the peaceful uses of atomic energy between the Government of Brazil and the Government of India are the following :

- (1) Exchange of unclassified information on research and experiments in the peaceful uses of atomic energy.
- (2) Exchange of fellowship scholarship holders for training ;
- (3) Mutual lease or sale of material and equipment necessary for fulfilment of programmes of development of nuclear energy for peaceful purposes ;
- (4) Development of specific projects of mutual interest.

**SHRI MOHAMMED SHERIFF :** What are the numbers of fellowships and scholarships for training of persons already sent from our country according to the agreement and what are the periods fixed for such training?

**MR. SPEAKER :** That is a general question, are you in a position to answer?

**SHRI K. C. PANT :** No, Sir. I can explain to him. This agreement came sometime in March, 1970. After that the President of the Brazil Atomic Energy Commission Prof. Karlov visited Indian Atomic Energy—Establishment during October, 1970. And, now, Dr. Sarabhai has to visit Brazil by the end of 1971 or early 1972. Thereafter the details under these schemes will be worked out.

**SHRI MOHAMMED SHERIFF :** Has the Government of India acquired any

material or equipment so far according to the agreement which are necessary for the fulfilment of the project ?

**SHRI K. C. PANT :** So far as Brazil is concerned, as I said, the programme will be finalised after the Chairman of the Atomic Energy Commission, Dr. Sarabhai visited Brazil towards the end of this year.

**SHRI SAMAR GUHA :** May I know whether it is a fact that the UK nuclear scientists have made considerable progress in the utilisation of thermo-nuclear energy for constructive purposes, and whether our Atomic Energy Commission is undertaking any negotiation with the UK scientists for understanding the process and for having experience in the development and utilisation of thermo-nuclear energy from fusion process ?

**MR. SPLAKER :** The main question is only about the cooperation agreement, but the hon. Member is asking for the details.

**SHRI SAMAR GUHA :** He mentioned about that also.

**SHRI K. C. PANT :** There are informal contacts between the UK Atomic Energy Commission and the Indian Atomic Energy Commission. Their scientists have visited this country recently also and Sir Soily Zuckermann (?) visited India in March, 1971. We still have 10 k g of U-235 fuel in Apsara, and that is under an agreement for ten years.

**SHRI SAMAR GUHA :** My question was completely deficient.

**AN HON. MEMBER :** He asked about fusion, but he is replying about fission.

**SHRI K. C. PANT :** I know the difference between fusion and fission. As far as I know, there is no break-through on the fusion side yet, but we are keeping track of developments not only in UK but in other countries too.

**SHRI SANJEEVI RAO :** From the statement laid on the Table, we find that one of the salient features of the agreement with Brazil is import, lease or sale of

materials and equipment required for the development of nuclear energy. May I know whether we are getting uranium or enriched uranium for our nuclear power stations ?

**SHRI K. C. PANT :** So far as Brazil is concerned, the programme of collaboration will take concrete shape, as I said, after the visit of Dr. Sarabhai to Brazil.

#### Survey of Export Potential in various States

\*1127 **SHRI R. S. PANDEY :** Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 554 on the 11th November, 1970 regarding survey of export potentialities in various States and state .

(a) whether Indian Institute of Foreign Trade has recently conducted survey of various States to exploit the export potential,

(b) if so, the names of those States and the results of the survey held, and

(c) whether this Institute has suggested setting up of Boards for export promotion and special cells to boost export of goods in those States and, if so, particulars of the suggestions made and assistance tendered by the Central Government to implement them?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GJORGJE) :** (a) Yes, Sir

(b) The Institute has so far conducted surveys in the States of Andhra Pradesh, Mysore, Maharashtra, Tamil Nadu, Orissa, Haryana and Bihar. These surveys have identified export prospects for certain selected items of respective States and have indicated the measures which are necessary for realising these prospects.

(c) Yes, Sir. The Institute has made certain recommendations of an organisation nature, which are under consideration of the respective State Governments. The question of assistance by the Central Government for implementing these recommendations does not arise at this stage.